

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------------|-------------------------------|------------------------|---|
| REPRESENTATION BY WHOM | | | |
| | Mr. Ramakrishnan Viraraghavan | Senior Counsel for | |
| | M/S. G. SIVASHANKARAN. | Counsel for Petitioner |  |
| | S. SATHYAGANESH | | |
| 2. | A. G. SATHYA NARAYANA | For Respondents |  |
| | A. K. MYLSAMY | | |

ORDER

Counsel for petitioner present and reported ready for arguments. Counsel for respondent present and prayed time for submitting arguments stating the senior counsel is held up at the High Court of Madras. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)